

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 776 OF 2017 IN
DFR NO. 2593 OF 2017**

Dated: 24th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Vijayanagar Sugar Private Limited
Vs.**

... Appellant(s)

Karnataka Electricity Regulatory Commission & Ors.

.... Respondent(s)

**Counsel for the Appellant(s) : Mr. Shridhar Prabhu
Mr. Anatha Narayana, M.G.**

ORDER

**IA NO. 776 OF 2017
(Appln. for condonation of delay)**

Issue notice to the Respondents returnable on 07.12.2017. Dasti, in addition, is permitted.

List the matter on **07.12.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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